GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.2671

TO BE ANSWERED ON THE 15TH DECEMBER, 2015/ AGRAHAYANA 24, 1937 (SAKA)

FEMALE POLICE PERSONNEL

†2671. SHRI RAJAN VICHARE:

SHRIMATI KOTHAPALLI GEETHA:

SHRI P.R. SUNDARAM:

SHRI DUSHYANT CHAUTALA:

SHRIMATI K. MARAGATHAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the recently released Commonwealth Human Rights Initiative (CHRI) report has presented a poor presence of women personnel in Police Forces in India both in Central as well as State;
- (b) if so, the number of women police personnel in Central Armed Police and State police forces vis-a-vis the total strength of these forces, CAPF-wise and State-wise;
- (c) the details of States which have passed rules setting a quota of 30 per cent or more for women in the police forces;
- (d) whether the Government proposes to increase representation of women personnel in police forces;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the details of scheme for the welfare of women personnel?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (b): As regards the representation of Women in Central Armed Police Forces (CAPFs) i.e. Central Industrial Security Forces (CISF), Indian Tibet Border Police (ITBP), Central Reserve Police Force (CRPF),

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Sashastra Seema Bal (SSB) and Border Security Force (BSF) and Assam Rifles (AR) as on 31.10.2015 is as under:

Force	Total	Strength of	Percentage	
	strength	Women		
CISF	127130	6346	4.99	
ITBP	81663	1666	2.04	
CRPF	308862	6231	2.01	
SSB	78402	1193	1.52	
BSF	248799	4144	1.66	
ARs	65788	595	0.90	
Total	910644	20175	2.21	

Further, as per the information compiled by Bureau of Police Research & Development (BPR&D), New Delhi, a statement indicating State/UT wise actual strength of women police and percentage to total strength as on 01.01.2014 is at Annexure-I

- (c): As per 7th Schedule of the Constitution of India, 'Police' is a State subject and it is the responsibility of the State Government to give adequate representation to women in the State Police Forces. There is no specific information on as to how many States have passed rules setting a quota of 30 percent or more for women in the Police Forces. However, a few States have informed of decision taken in this regard-
- (i) Madhya Pradesh- 30 percent reservation is being provided by State Government for the post of Deputy Superintendent of Police and Sub-Inspector, 10 percent reservation for women is given in Constabulary recruitment.
- (ii) Gujarat-Government of Gujarat has declared 33 percent reservation for females in Police Forces.
- (iii) Odisha- 33 percent reservation in all recruitment of Police personnel in the rank of constable and Sub-Inspectors has been introduced.
- (d) & (e): Pursuant to the recommendation of the Committee on empowerment of women in its Sixth Report, directions were issued to all CAPFs to bring percentage of women in the force to 5%.

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The Government of India has also approved reservation of 33% for women horizontally and in each category (SC/ST/OBC & Others) in direct recruitment in non-Gazetted posts from Constable to Sub-Inspector in the police forces of all the Union Territories including Delhi Police. The decision has been communicated to all Union Territories Administration.

(f): Initiatives have been taken in the Ministry of Home Affairs for the benefit of women in CAPFs as per Annexure-II.

INFORMATION IN RESPECT OF PART (A) & (B) OF THE LOK SABHA UNSTARRED QUESTION NO.2671 TO BE ANSWERED ON 15.12.2015

STATE/UT-WISE ACTUAL STRENGTH OF WOMEN POLICE & PERCENTAGE OF TOTAL STRENGTH AS ON 01.01.2014

SI.No.	States/UTs	Actual Strength of	Actual Strength	Percentage of
		State/UT (Civil +	of Women Police	Women Police
		Armed Police)	of State/UTs	to total Police
		01.01.2014	01.01.2014	01.01.2014
(1)	(2)	(3)	(4)	(5)
1	Andhra Pradesh	106635	4622	4.33
2	Arunachal Pradesh	11247	582	5.17
3	Assam	55033	510	0.93
4	Bihar	68819	2341	3.40
5	Chhattisgarh	54693	2348	4.29
6	Goa	5924	366	6.18
7	Gujarat	74023	2691	3.64
8	Haryana	41112	2734	6.65
9	Himachal Pradesh	14024	1552	11.07
10	Jammu & Kashmir	72196	2252	3.12
11	Jharkhand	56439	2906	5.15
12	Karnataka	72011	3682	5.11
13	Kerala	47782	3067	6.42
14	Madhya Pradesh	86946	4190	4.82
15	Maharashtra	171359	17957	10.48
16	Manipur	24832	2040	8.22
17	Meghalaya	11453	329	2.87
18	Mizoram	9895	568	5.74
19	Nagaland	24030	253	1.05
20	Odisha	51396	4381	8.52
21	Punjab	73872	4761	6.44
22	Rajasthan	92330	6568	7.11
23	Sikkim	4281	333	7.78
24	Tamil Nadu	111448	13842	12.42
25	Tripura	23619	777	3.29
26	Uttar Pradesh	168851	7238	4.29
27	Uttarakhand	18187	1528	8.40
28	West Bengal	79476	3791	4.77
29	A&N Islands	3947	445	11.27
30	Chandigarh	7181	1017	14.16
31	D&N Haveli	261	26	9.96
32	Daman & Diu	373	34	9.12
33	Delhi	75704	5413	7.15
34	Lakshadweep	264	16	6.06
35	Puducherry	3143	165	5.25
All India 1722786 105325 6.11				

INFORMATION IN RESPECT OF PART (F) OF LOK SABHA UNSTARRED QUESTION NO. 2671 TO BE ANSWERED ON 15.12.2015

Initiatives have been taken in the Ministry of Home Affairs for the benefit of women in Central Armed Police Forces (CAPFs).

- 1. The CISF has taken initiatives for construction of Family Welfare Centre (FWCs) at all it establishments like Reserve Battalion and Training Institutions exclusively for the benefit of Women by utilizing the funds under plan scheme. These Family Welfare Centres are exclusively for women to learn new skills to augment their family income earning through the activities like stitching, handicrafts and production of food items.
- 2. CRPF has implemented the schemes for facilitating the women personnel i.e. Gender Sensitization, Health Care Centre, Improvised Service, Nutritional care centre and Women's hostel/family accommodation during the year 2014-15 and 2015-16. In October, 2014 Government has approved raising two additional Mahila Battalions in Central Reserve Police Force (CRPF) in place of General Duty Battalions in the year 2015-16 and 2016-17.
- 3. The schemes i.e. Separate accommodation with facility of toilets, bathrooms, Cook House cun Dining Hall for the women component deployed in the Border Out Posts (BOPs), Crèche facilities for the children of working women in SSB, Separate toilets for women working in the offices, Separate recreation facilities are in operation in SSB to the benefit of women.
- 4. The schemes i.e. all women accommodation with toilets, Cook House cum Dining Hall at 16 BOPs of South Bengal Frontier, All women Accommodation with toilets, Cook House cum Dining Hall at 14 BOPs of North Bengal Frontier, Women accommodation with toilets at STC BSF North Bengal and Women accommodation with 05 no. Barrack and 9 Toilets & Bathroom at 25 Battalion, Chhawla Campus Delhi have been completed by BSF.
- 5. All working women of ITBP have been allotted separate woman barrack with toilets, cook house cum dining Hall at Frontier Head Quarter, Sector Head Quarter, Units (Battalions Head Quarter), Recruits Training Centre and specialized Battalions of Log & Communications (L&C) Sector Headquarters (SHQ). The women oriented periodicals and journals are being procured in library and common staff room. A committee has also been constituted to solve the sexual harassment cases of lady officers and Jawans.
- 6. The major scheme i.e. Creche-Facilities under Code Head-50 Other Charges (Non-Plan) exclusively benefitting women is also functioning in CISF, SSB, BSF and ITBP.
